NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

EW DELHI

C.P NO. 17/58/2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 8.09.2016

NAME OF THE COMPANY:

Mr. Satya Bhushan Kaura

V/s.

M/s. DLF Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

Lakshmi Gurung Adv Petitionus

2. Mr. KARAW DEV CHOPFA, Adv. Respondent

3. Mr. HARSH TRUNEDI, Adv. Respondent

4. Sh. H.L TIKU SK ADVOCATE

5. Sh. M.L TIKU SK ADVOCATE

5. Sh. MUSHANICAK SENTUPAN ADO

5. MUSHANICAK SENTUPAN ADO

Order

It has been brought to our notice that against an interlocutory order passed by the erstwhile CLB, an appeal is pending before the jurisdictional High Court, namely the Punjab & Haryana High Court. The aforesaid appeal is fixed for hearing on 18.10.2016.

List the application for maintainability and the petition for hearing on 21.10.2016.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA)

MEMBER (T)

8.9.2016 (P.K. Sud)